

**Lay off of Textile Mills in Kerala**

**634. Shri A. K. Gopalan:** Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) the number of workers laid off from the textile mills in Kerala during October-November, 1965;

(b) the reason for this lay off;

(c) the steps being taken by the Government to ensure full working of these mills; and

(d) the total loss due to this lay off?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** (a) to (d). Information has been called for from the Government of Kerala. It will be placed on the table of the House when received.

**Strike in Sabarigiri Project, Kerala**

**635. Shri A. K. Gopalan:** Will the Minister of Labour, Employment and Rehabilitation be pleased to state:

(a) whether it is a fact that there was a strike by Sabarigiri project construction employees recently;

(b) if so, how many workers joined the strike and what were their demands;

(c) whether it is a fact that many workers were arrested in connection with this strike and if so, how many and on what charges;

(d) whether Government have released them since the dispute has been settled;

(e) whether any complaints of Police excesses were received by Government during the strike and if so, the details thereof; and

(f) whether Government propose to hold an enquiry into the matter?

**The Minister of Labour, Employment and Rehabilitation (Shri Jagjivan Ram):** (a) to (f). Information has been called for from the Government of Kerala. It will be placed on the table of the House when received.

**Private College Teachers' Association, Kerala**

**636. Shri A. K. Gopalan:** Will the Minister of Education be pleased to state:

(a) whether Government are aware of the decision of the Kerala Private College Teachers' Association to launch an agitation including the total strike for the redressal of their grievances;

(b) whether it is a fact that they have protested to Government for not raising their salary and allowances to bring them at par with those of the Government College teachers; and

(c) if so, the action proposed to be taken to redress their grievances?

**The Minister of Education (Shri M. C. Chagla):** (a) No, Sir.

(b) The Kerala Private College Teachers Association has submitted a memorandum to the Education Department, Kerala on the subject.

(c) The matter is engaging the attention of the educational authorities in Kerala and orders are expected to be issued shortly.

**Fertilisers and Chemicals Travancore, Ltd.**

**637. Shri A. K. Gopalan:** Will the Minister of Petroleum and Chemicals be pleased to state:

(a) the losses in the production of the Fertilisers and Chemicals Travancore, Limited during the past two months due to electricity shortage;